

**FORM I**

[See Rule 3 (1)]

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**Name of the Legislature party**

**Name of the corresponding political party**  
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<b>SL. NO.</b>	<b>Name of the Member (in block letters)</b>	<b>Father's / Mother's Name</b>	<b>Permanent Address</b>	<b>Name of the constituency from which elected.</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>

**Signature of the Leader  
of the  
Legislature Party.**